

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**ORDER**

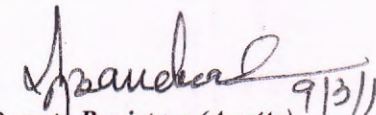
No: 1334

Dated: 9/3/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17. Rs. In lacs

S.No	Name of the Court.	Sal	O.E.	Elect	Uniform	Office equipments & appliances.	T.E.	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Anantnag.	----	0.50	----	----	----	----	----
2.	Pr.D&S Judge, Kupwara.	----	----	----	----	1.00	----	----
3	Addl.D&S Judge, Udhampur	----	----	----	----	----	0.15	----
4.	C.J.M. Anantnag.	----	0.11 ( For D/W)	----	----	----	----	----
5.	Sub Judge, Jammu.	----	----	----	0.15	----	----	----
6.	Munsiff, Thathri.	1.00	0.05	0.06	0.35	0.10	----	----
7	Munsiff, Majalta.	----	0.15	----	----	----	----	----
8	Munsiff, Thanamandi.	----	----	----	----	----	----	0.056
9.	2 <sup>nd</sup> . Addl. Munsiff, Jammu.	3.00	----	----	----	----	----	----

By Order.

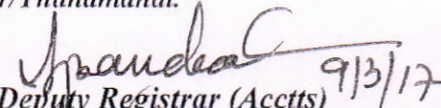
  
 Deputy Registrar (Acccts) 9/3/17

No: 32621-36/AC Dated: 9/3/2017

Copy to the:-

- 1-2. Pr. D&S Judge, Anantnag./Kupwara.
- 3. Addl. D&S Judge, Udhampur.
- 4. C.J.M. Anantnag.
- 5. Sub Judge, Jammu
- 6-8 Munsiff, Thathri./Majalta/Thanamandi.
- 9 2<sup>nd</sup>. Addl. Munsiff, Jammu.
- 10 Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 11-16 Try Officer, Anantnag/ Thathri./Majalta/Kupwara./Udhampur/Thanamandi.
- ..... for information and n/a.
- 17. Order file.

*gic nic su up lctsf*  
*As*

  
 Deputy Registrar (Acccts) 9/3/17